

being developed and brought into scientific aquaculture through the trained aquafarmers. At present, there are 147 Fish Farmers Development Agencies operating in the country. These are district based agencies and are engaged in arrangement of lease of Government waters specially the tanks and ponds, providing financial assistance to develop the water areas and for first year's input, providing training on scientific aquaculture and transferring aquaculture technologies.

The Government, to promote aquaculture activities in the country have also launched schemes to be implemented in various States for creation of infrastructure for producing quality fish seed required for the purpose.

Government of India are also helping States for getting bilateral/international assistance for implementation of aquaculture schemes. Besides, the Union Government also act as liaiso organisation for transfer of experience in the field of aquaculture sector from one State to other.

[English]

Estimate of oilseeds production

2126. SHRI PRAKASH V. PATIL : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the production of oilseeds has been estimated at around 135 lakh tonnes against the estimate of 130 lakh tonnes this year;

(b) whether to ensure that the oilseed growers and the oil industry get good return, Government would ensure better take off by the Vanaspati industry; and

(c) whether import of edible oils for 1985-86 will also be reduced proportionately ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) Estimates of oilseeds production for this year i.e. 1985-86 are not yet due. However, in respect of the 1984-85 oilseed crop, against the

official estimate of production of 130.98 lakh tonnes, the Central Organisation for Oil Industry and Trade has furnished an estimate of 135.00 lakh tonnes.

(b) Allocation of imported oil to the vanaspati industry has been progressively reduced from a level of 95 per cent of its requirement in November, 1984 to 50 per cent at present. Further, the issue price of imported oil to the vanaspati industry has recently been increased. The industry has also been permitted to meet 10 per cent of its requirement by using solvent extracted mustard/rapeseed oil and further 10 per cent by expeller mustard/rapeseed oil. These measures are expected to increase the utilisation of indigenous oils by the vanaspati industry, consequently boosting the demand of indigenous oils and improving the price regime for indigenous oils and oilseeds.

(c) The quantum of imports of edible oils is decided by the Government after taking into account, amongst other things, an assessment of the likely availability of indigenous oils and projected demand for the same. Government's decision in this regard during the current year will therefore depend upon the emerging demand supply situation. It is the consistent policy of the Government to keep the level of edible oil imports at the minimum.

[Translation]

Construction of houses by C. P. W. D. for Central Government Employees

2128. SHRI BANWARI LAL BAIRWA : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether C.P.W.D. is engaged in the construction of houses in order to provide houses to Central Government employees; and

(b) the extent to which current construction works are likely to be completed by the end of 1986, and the areawise number of houses which are being constructed at present ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) Yes.

(b) The information is given in the statement below.

Statement

Sl. No.	Area/Cities	No. of houses under construction at present	No. of houses likely to be completed by the end of 1986.
1.	Delhi	4474	3499
2.	Simla	16	16
3.	Lucknow	284	284
4.	Ghaziabad	112	112
5.	Faridabad	100	100
6.	Calcutta	1844	1040
7.	Agartala	17	17
8.	Imphal	36	36
9.	Kohima	64	24
10.	Shillong	16	16
11.	Bombay	400	190
12.	Madras	184	104
13.	Hyderabad	676	328
14.	Bangalore	50	50
		8273	5816

[English]

Selection of Feature Films for National T V. Network

2129. SHRI K. S. RAO : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the films already approved for screening on the National network for the next six months;

(b) whether some classic films in black and white have been rejected recently by the Doordarshan for screening;

(c) if so, the reasons thereof; and

(d) what is the criteria in deciding classic films in Hindi by Doordarshan and how many pictures have been selected during the last one year with details ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL) : (a) Selection of films for telecast on Doordarshan is a continuous process. Titles of the films approved for telecast as on November, 1985 are indicated in the Statement I below. During the next 6 months films out of the enclosed list as well as out of those films which might be approved during the next 6 months will be telecast depending upon actual programme requirements.

(b) Yes, Sir.

(c) and (d) Selection and rejection of films is a part of the continuing process of screening and selection. The selection Committee approves films taking into account their over-all artistic merit, Cinematic, thematic and entertainment values,